

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBP/000013/2021	PRAKASH CH.MOHANTY VS M/S. BBTA RCPL (JV)	PRASANTA KUMAR SATAPATHY VS	// ()
2	BLAPL/0001018/2021	MANOJ JENA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// BARANGA /97 /2020 ()
3	BLAPL/0001019/2021	BABAJI PAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// NIHALPRASAD /141 /2020 ()
4	BLAPL/0001020/2021	GURUNATH BHATTA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// CHANDRAPUR /29 /2020 ()
5	BLAPL/0001021/2021	JAGA@JAGANNATH BHUYAN VS STATE OF ODISHA	KISHORE KU MISHRA VS	// BHANJANAGAR /605 /2020 ()
6	BLAPL/0001022/2021	AMIT AGRAWAL VS UNION OF INDIA (C.B.I)	SOURA CHANDRA MOHAPATRA VS	// SEA BEACH /215 /2013 ()
7	BLAPL/0001023/2021	FIROZ @ SALMAN MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// MOHANA /144 /2020 ()
8	BLAPL/0001024/2021	ASHU @ ASHUTOSH DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// BADAMBADI /13 /2021 ()
9	BLAPL/0001025/2021	PRABHAKAR PRADHAN VS STATE OF ODISHA	S.S.RAY (2) VS	// BERHAMPUR SADAR /229 /2020 ()
10	BLAPL/0001026/2021	AMARSINGH MAJHI VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	// THUAMUL RAMPUR /100 /2019 ()
11	BLAPL/0001027/2021	KATHIA @ PURUSOTTAM PATRA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// KHAIRA /20 /2020 ()

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0001028/2021	DIL @ DINDAYAL MAHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR SADAR /259 /2020 () //
13	BLAPL/0001029/2021	BIKI@ BIKASH NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /3 /2020 () //
14	BLAPL/0001030/2021	CHHABILA SA VS STATE OF ODISHA	JAGABANDHU SAHU VS	GAISILET /130 /2020 () //
15	BLAPL/0001031/2021	HARICHANDAN @ HARICHANDRA SAHOO VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	KANPUR /138 /2020 () //
16	BLAPL/0001032/2021	FIROZ @ SALMAN MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /120 /2020 () //
17	BLAPL/0001033/2021	AJU @ AJAY NAIK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHUNTUNI /132 /2020 () //
18	BLAPL/0001034/2021	KRUSHNA CHANDRA JENA @ BAPI VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	NIMAPADA /140 /2019 () //
19	BLAPL/0001035/2021	RAKHAHARI RANA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BARIPADA TOWN /906 /2020 () //
20	BLAPL/0001036/2021	RINKI BEHERA @ RINKI @ PRIYA BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHAJURIPADA /99 /2020 () //
21	BLAPL/0001037/2021	JASBIR SINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	KORAPUT TOWN /9 /2019 () //
22	BLAPL/0001038/2021	SANKAR NAIK @ SHANKAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /383 /2020 () //
23	BLAPL/0001039/2021	CHANDRASAI HARIJAN	TUKUNA KUMAR MISHRA	KUNDRA /4 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
24	BLAPL/0001040/2021	STATE OF ODISHA CHANDRASAI HARIJAN	TUKUNA KUMAR MISHRA	// / /0
		VS	VS	()
25	BLAPL/0001041/2021	STATE OF ODISHA SUKADEV SAHOO	MANAS CHAND	// CHAULIAGANJA /471 /2020
		VS	VS	()
26	BLAPL/0001042/2021	STATE OF ODISHA TOFAN PRADHAN	AMITAV TRIPATHY	// K.NUAGAON /190 /2020
		VS	VS	()
27	BLAPL/0001043/2021	STATE OF ODISHA BAGUN NAIK @ SINGH	PABITRA KUMAR NAYAK	// BISOI /94 /2020
		VS	VS	()
28	BLAPL/0001044/2021	STATE OF ODISHA SUNIL KUMAR PRADHAN	PARTHA SARATHI NAYAK	// COLLIERY /8 /2021
		VS	VS	()
29	BLAPL/0001045/2021	STATE OF ODISHA NABAKISHORE SAHOO	MANAS CHAND	// BEGUNIA P.S. /52 /2020
		VS	VS	()
30	BLAPL/0001046/2021	STATE OF ODISHA VENTAL @ HENTAL BHAGABAN	MANAS CHAND	// MACHHKUND /57 /2019
		VS	VS	()
31	BLAPL/0001047/2021	STATE OF ODISHA BANOJ BIHARI PATTNAIK @ RINKU	JYOTIRMAYA SAHOO	// NILGIRI /187 /2017
		VS	VS	()
32	BLAPL/0001048/2021	STATE OF ODISHA MILLU @ MURALIDHAR BISOYI	MANOJ KUMAR PANDA	// ASKA /631 /2020
		VS	VS	()
33	BLAPL/0001049/2021	STATE OF ODISHA MOHAN MAHANANDA @ SIMAN BEHERA	AMITAV TRIPATHY	// KHAJURIPADA /66 /2020
		VS	VS	()
34	BLAPL/0001050/2021	STATE OF ODISHA CHANDRA BHARTRA	ANIRUDHA DAS	// KODINGA /69 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
35	BLAPL/0001051/2021	STATE OF ODISHA ARJUN SAHOO VS	MANORANJAN ACHARYA VS	// ODAGAON /203 /2020 ()
36	BLAPL/0001052/2021	STATE OF ODISHA BAIDA BAG VS	J.N.PANDA VS	// TUMUDIBANDHA /44 /2020 ()
37	BLAPL/0001053/2021	STATE OF ODISHA DILESWAR KISAN VS	BIJAYA KUMAR RAGADA VS	// KUCHINDA /7 /2021 ()
38	BLAPL/0001054/2021	STATE OF ODISHA ANIL KUMAR PATTNAIK@MUNA VS	BIJAYA KUMAR RAGADA VS	// JATNI P.S. /516 /2020 ()
39	BLAPL/0001055/2021	STATE OF ODISHA JAGARAI GOIPAI VS	PARTHA SARATHI NAYAK VS	// THAKURMUNDA /96 /2020 ()
40	BLAPL/0001056/2021	STATE OF ODISHA PRAKASH KUMAR PUHAN VS	AMARESH CH. SAMAL VS	// BINJHARPUR /395 /2020 ()
41	BLAPL/0001057/2021	STATE OF ODISHA BHABANI DEHURI VS	HEMANTA KUMAR MOHANTA VS	// JHARPOKHARIA /166 /2020 ()
42	BLAPL/0001058/2021	STATE OF ODISHA SIBA SANKAR BARIK @ SHIBANARAYAN BARIK VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /962 /2020 ()
43	BLAPL/0001059/2021	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	PRASANTA KUMAR BARIK VS	// //0 ()
44	BLAPL/0001060/2021	STATE OF ODISHA GOPABANDHU DHANAGUNDA @ TEKARU VS	B.SAHOO VS	// JAMANKIRA /89 /2018 ()
45	BLAPL/0001061/2021	STATE OF ODISHA KANHU CHARAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// CHANDAPUR /106 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
46	BLAPL/0001062/2021	SIBARAM RANJIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
47	BLAPL/0001063/2021	RANJAN KUMAR SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
48	BLAPL/0001064/2021	SANDEEP MOHANTY VS STATE OF ODISHA	AVIRAM PATRA VS	/ /0 () //
49	BLAPL/0001065/2021	MANTU BISWAS@MONTU BISWAS VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MALKANGIRI /431 /2020 () //
50	BLAPL/0001066/2021	HEMANTA NAIK @ DHANU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BIKRAMPUR FCI /25 /2021 () //
51	BLAPL/0001067/2021	FIROZ @ SALMAN MAJHI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ADVA /80 /2020 () //
52	BLAPL/0001068/2021	OMKAR @ AUMKAR SWAIN @ AMKAR SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TALASARI MARINE /1 /2021 () //
53	BLAPL/0001069/2021	CHINMAYA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /20 /2021 () //
54	BLAPL/0001070/2021	GOURANGA KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /88 /2019 () //
55	BLAPL/0001071/2021	GOURI SANKAR SWAIN VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	BHANJANAGAR /605 /2020 () //
56	BLAPL/0001072/2021	BALGOPAL THANAPATI VS STATE OF ODISHA	MANAS CHAND VS	/ /0 () //
57	BLAPL/0001073/2021	A. KALI DAS	BHARAT BHUSAN ROUSTRAY	BHATILI /216 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0001074/2021	SK. ABRAR	DIBYA JYOTI SAHOO	BALICHANDRAPUR /150 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0001075/2021	BIJAY KUMAR BARIK @ BIJAN BARIK	SHUSHANTA KUMAR SAMANTARAY	BADAMBADI /90 /2013
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0001076/2021	BANAMALI KUANR	BHARAT BHUSAN ROURAY	MELCHHAMUNDA /15 /2019
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0001077/2021	SHUBHRA KUNDU	SHIB SHANKAR MOHANTY	/ /0
		VS	VS	()
		REPUBLIC OF INDIA (CBI)		//
62	BLAPL/0001078/2021	MUNA KUMAR PALAI	SHIB SHANKAR MOHANTY	MAHILA P.S.(BBSR) /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0001079/2021	DEEPAK KUMAR NAYAK @ DIPU @ BAU	TARA PRASAD MOHAPATRA	BASELI SAHI PS /328 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0001080/2021	DINABANDHU BEHERA	SURENDRA KUMAR BISWAL	KHANTAPADA /104 /2018
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0001081/2021	MIRARANI MOHAPATRA	BICHITRA NARAYANA STAPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA(EXCISE)		//
66	BLAPL/0001082/2021	HARIHAR SAMAL @ HARIA MENTAL	LAXMIDHAR MAHAPATRA	KHUNTUNI /132 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000021/2021	LAMBODAR BHUYAN	ADV.	/ /
		VS	VS	()
		MANAGING DIRECTOR, BAJAJ FINANCE LTD.	MANAGING DIRECTOR, BAJAJ FINANCE LTD.	//
68	CMP/0000070/2021	SUBNDHU BARIK	SOUMYA MISHRA	/ /
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
69	CMP/0000071/2021	SADAYA SADIK HOSSEN SUDHANSHU @ SUDHANSU KUMAR DUTTA VS	ANUPAM DASH VS	// // 0
70	CMP/0000072/2021	PANKAJ KUMAR DUTTA GAGAN CHANDRA ROUT VS	DWARIKA PRASAD MOHANTY VS	// // 0
71	CMP/0000073/2021	MINARVA NAYAK SUBASH CHANDRA SAHOO VS	BIPIN KUMAR NAYAK VS	// // 0
72	CONTC/0000881/2021	DUBULI CHARAN SAHOO ASHOK KUMAR BEHERA VS	SURENDRA NATH PANDA VS	// // 0
73	CONTC/0000882/2021	ARUPANANDA JENA SARAT KUMAR BEHERA VS	SURENDRA NATH PANDA VS	// // 0
74	CONTC/0000883/2021	ARUPANANDA JENA KRUSHNA CHANDRA SINGH VS	SURENDRA NATH PANDA VS	// // 0
75	CONTC/0000884/2021	ARUPANANDA JENA BHAGABAN NAYAK VS	SURENDRA NATH PANDA VS	// // 0
76	CONTC/0000885/2021	ARUPANANDA JENA UMAKANTA SETHI VS	SURENDRA NATH PANDA VS	// // 0
77	CONTC/0000886/2021	RABINARAYAN SAHU PRAKASH CHANDRA NAYAK VS	VIVEKANANDA JENA VS	// // 0
78	CONTC/0000887/2021	ANU GARG KAMESWAR GHOSH VS	PRASANTA KUMAR MISHRA VS	// // 0
79	CONTC/0000888/2021	ASHOK K.K.MEENA SUDHIR RANJAN SWAIN VS	ADV VS	// // 0
		ASHOK K.K.MEENA		//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
80	CONTC/0000889/2021	KAMESWAR GHOSH VS D.K.SINGH	ADV VS	// 0 //
81	CONTC/0000890/2021	SABITA PRUSTY VS SATYABRATA SAHU	ADV VS	// 0 //
82	CONTC/0000891/2021	SANGHAMITRA NAYAK VS SATYABRATA SAHU	ADV VS	// 0 //
83	CONTC/0000892/2021	SITA DEI VS SATYABRATA SAHU	ADV VS	// 0 //
84	CONTC/0000893/2021	DAMODAR BEURA VS ASWINI KUMAR MISHRA	ADV VS	// 0 //
85	CONTC/0000894/2021	MADAN MOHAN RAY VS SATYABRATA SAHU	ADV VS	// 0 //
86	CONTC/0000895/2021	NRUSINGH CHARAN NAYAK VS BISHNUPAD SETHI	ADV VS	// 0 //
87	CONTC/0000896/2021	SAMAL BARRAGE EMPLOYEES UNION VS ANU GARG	ADV. VS	// 0 //
88	CONTC/0000897/2021	MINAKETAN SAHOO VS A.K.K. MEENA	ADV VS	// 0 //
89	CONTC/0000898/2021	RABINDRA KUMAR MOHAPATRA VS SASWAT MISHRA	ADV VS	// 0 //
90	CONTC/0000899/2021	SUBAS CHANDRA PATI VS ASHWINI KUMAR MISHRA	ADV. VS	// 0 //
91	CONTC/0000900/2021	RATIKANTA BHUYAN	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		G. MATHI BHATHNAN		//
92	CONTC/0000901/2021	PRASHANTA KUMAR DANDASENA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
93	CONTC/0000902/2021	ANANTARAM MAJHI	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
94	CONTC/0000903/2021	BHOLAMAHESWAR DANDASENA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		BISHNUPADA SETHY		//
95	CONTC/0000904/2021	BRAHMANANDA PANDA	ADV	//
		VS	VS	0
		BISWA MOHAN ACHARYA		//
96	CONTC/0000905/2021	ADHIR KUMAR SWAIN	ADV	//
		VS	VS	0
		BISWA MOHAN ACHARYA		//
97	CONTC/0000906/2021	PITABASA KARUAN	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		SURENDRA KUMAR		//
98	CONTC/0000907/2021	RAJENDRA KUMAR PANDA	ADV	//
		VS	VS	0
		LOPAMUDRA MOHANTY		//
99	CONTC/0000908/2021	JAYANANDA MAJHI	ACHYUTA NANDA PATTANAIAK	//
		VS	VS	0
		VIR VIKRAM YADAV		//
100	CONTC/0000909/2021	DR.GITANJALI PADHI	ASHIS KUMAR MISHRA	//
		VS	VS	0
		SATYABRATA SAHU		//
101	CONTC/0000910/2021	SUNADHAR PUJARI	ADV	//
		VS	VS	0
		TAHASILDAR, KOTAPAD		//
102	CONTC/0000911/2021	SARIT KUMAR PATI	ADV	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	CONTC/0000912/2021	SATYABRATA SAHU PRAFULLA KUMAR PRADHAN VS	ADV VS	// // 0
104	CONTC/0000913/2021	SATYABRATA SAHU SOMANATH NANDA VS	ADV VS	// // 0
105	CONTC/0000914/2021	SATYABRATA SAHU BISHNU CHARAN SAHOO VS	ADV VS	// // 0
106	CONTC/0000915/2021	SATYABRATA SAHU BHUTESH CHANDRA GIRI VS	BHARAT CHANDRA PATRA VS	// // 0
107	CONTC/0000916/2021	DHARMANANDA BEHERA RABINDRA NATH SAMAL VS	ADV VS	// // 0
108	CONTC/0000917/2021	PRAKASH KUMAR SAMANTRAY SURYA NARAYAN SETHI VS	ADV VS	// // 0
109	CONTC/0000918/2021	SATYABRATA SAHU PUSPITARANI RANASINGH VS	ADV VS	// // 0
110	CONTC/0000919/2021	SATYABRATA SAHU SUKANTA KUMAR BHUYAN VS	ADV VS	// // 0
111	CONTC/0000920/2021	SATYABRATA SAHU RABINARAYAN SETHY VS	ADV VS	// // 0
112	CONTC/0000921/2021	D.K.SINGH DILLIP KUMAR PODDAR VS	ADV VS	// // 0
113	CONTC/0000922/2021	SATYABRATA SAHOO SADANANDA JENA VS	ADV VS	// // 0
		PEM CHAND CHOUDHURY		//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
114	CONTC/0000923/2021	MADHAB NAYAK VS CHANDRAKANTA MALLICK	ADV VS	// ()
115	CONTC/0000924/2021	RADHASHYAM SAHANI VS RANJANA CHOPRA	SIBA PRASAD PATI VS	// ()
116	CONTC/0000925/2021	LAKSHMAN KUMAR BEHERA VS BIJAYA AMRUTA KOLANGE	SIBA PRASAD PATI VS	// ()
117	CONTC/0000926/2021	NARENDRA KUMAR GUPTA VS VINEETH BHARDWAJ	ADV VS	// ()
118	CONTC/0000927/2021	NARENDRA KUMAR GUPTA VS ANJAN KUMAR MANIK	ADV VS	// ()
119	CONTC/0000928/2021	OM PRAKASH KUMBHAR VS ANANDA PANDA	ASHIS KUMAR MISHRA VS	// ()
120	CRLA/0000074/2021	SANJAY MAHANTA @ MOHANTA VS STATE OF ODISHA	ARIJEET MISHRA VS	GHATAGAON /129 /2020 ()
121	CRLA/0000075/2021	NARENDRA KUMAR SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	DEOGARH /120 /2017 ()
122	CRLA/0000076/2021	RINKU @ RAHUL BEURA VS STATE OF ODISHA	KALPATARU ROUT VS	BIRIDI PS /21 /2021 ()
123	CRLA/0000077/2021	BHOPAL PATRA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	BHATILI /236 /2020 ()
124	CRLA/0000078/2021	GOURAHARI POLLEI VS STATE OF ODISHA	JYOTI PRAKASH TRIPATHY VS	/266 /2020 ()
125	CRLA/0000079/2021	BAIBA @ TOFAN SAHU	PRABHAU BEHERA	KESINGA /73 /2014

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
126	CRLA/0000080/2021	NAREN @ NARENDRA SAHU	KABIR KUMAR JENA	KATARBAGA /152 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	CRLA/0000081/2021	GIRISH BEHERA	SIDHANT KUMAR JENA	CHHENDIPADA /260 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	CRLMA/0000036/2021	JAGADISH SWAIN	SARADA PRASAD DASH	BALIKUDA /214 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	CRLMA/0000037/2021	SUSANTA PANDA@SUSANTA KUMAR PANDAADV.		/ /0
		VS	VS	()
		SUNANDA PANDA@MOHANTY		//
130	CRLMA/0000038/2021	HEMANTA PALKIA	ADV	MUNIGUDA /53 /2018
		VS	VS	()
		STATE OF ODISHA		//
131	CRLMA/0000039/2021	KANHU CHARAN MALIK	ADV	BARI /287 /2019
		VS	VS	()
		STATE OF ORISSA		//
132	CRLMA/0000040/2021	ASHOK MALLIK	ADV	BARI /287 /2019
		VS	VS	()
		STATE OF ORISSA		//
133	CRLMC/0000204/2021	ANUKUL DAS	PRADEEP KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ORISSA		//
134	CRLMC/0000205/2021	JAMBEI @ JAMBESWAR NAYAK	SIBA PRASAD MISHRA	BARAMBA /136 /2013
		VS	VS	()
		STATE OF ODISHA		//
135	CRLMC/0000206/2021	SRIKANTA MISHRA	AMULYA RATNA PANDA	PURUSHOTTAMPUR /9 /2018
		VS	VS	()
		STATE OF ODISHA		//
136	CRLMC/0000207/2021	DHANESWAR NAYAK	ANIRUDHA DAS	MAHILA PS,SEC-3,ROURKELA /3 /2019
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	CRLMC/0000208/2021	STATE OF ODISHA SANATAN PARIDA VS	ADITYA N. DAS VS	// BADAGODA P.S. /69 /2020 ()
138	CRLMC/0000209/2021	STATE OF ORISSA NAGESWAR PANGI VS	JAJATI KESHARI KHUNTIA VS	// NANDAPUR /13 /2008 ()
139	CRLMC/0000210/2021	STATE OF ORISSA ABHI @ ABHAYA SAHU @ ABHAYA SAHOO VS	SURYAKANTA DWIBEDI VS	// HANDAPA /26 /2016 ()
140	CRLMC/0000211/2021	STATE OF ORISSA MANOJ KUMAR KHILAR VS	AMIT KUMAR NATH VS	// ANGUL TOWN /791 /2013 ()
141	CRLMC/0000212/2021	STATE OF ORISSA DHANESWAR NAYAK VS	ANIRUDHA DAS VS	// MAHILA PS,SEC-3,ROURKELA /3 /2019 ()
142	CRLMC/0000213/2021	STATE OF ORISSA TITU @ KAILASH CH. PATRA VS	JAYADEBA BEHERA VS	// BANAPUR P.S. /249 /2009 ()
143	CRLMC/0000214/2021	STATE OF ODISHA SILU @ BIGHNESWAR PANDA VS	BHARAT BHUSAN ROUSTRAY VS	// BANAPUR P.S. /164 /2017 ()
144	CRLMC/0000215/2021	STATE OF ORISSA JIBA BIKASH PARISAD VS	TIRTH KUMAR SAHU VS	// KHANDAPARA /168 /2020 ()
145	CRLMP/0000253/2021	STATE OF ODISHA SOUMYA RANJAN SUKLA VS	BYOMAKESH TRIPATHY VS	// //0 ()
146	CRLMP/0000254/2021	STATE OF ODISHA PRASANTA KU.SAHOO VS	SANJIB MOHANTY VS	// //0 ()
147	CRLMP/0000255/2021	STATE OF ODISHA RAJ KISHORE SAHOO MANDESWARI KUMBHAR VS	KSHIROD KUMAR ROUT VS	// //0 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMP/0000256/2021	RAMAKANTA DASH VS THE STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	/ /0 0 //
149	CRLMP/0000257/2021	KUSUMA BEHERA VS INSPECTOR-IN-CHARGE OF BRAMAGIRI	PRAVAT KUMAR NAYAK VS	/ /0 0 //
150	CRLMP/0000258/2021	SUKADEV MAJHI VS SAROJINI MAJHI	LALITENDU BHUYAN VS	/ /0 0 //
151	CRLMP/0000259/2021	SUNAT KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 0 //
152	CRLMP/0000260/2021	RAJESH KHILA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	/ /0 0 //
153	CRLMP/0000261/2021	ANUSAYA ROUT VS STATE OF ODISHA	CHINMOY PATRA VS	/ /0 0 //
154	CRLMP/0000262/2021	PARI SETHY VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 0 //
155	CRLMP/0000263/2021	KUMARI PALEI VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	/ /0 0 //
156	CRLMP/0000264/2021	RAJ KUMAR YADAV VS STATE OF ODISHA	SUSIL KUMAR MOHAPATRA VS	/ /0 0 //
157	CRLMP/0000265/2021	ANADI LENKA VS STATE OF ODISHA	ANANDI CHARAN NAYAK VS	/ /0 0 //
158	CRLREV/0000050/2021	PRAVAKAR SAMANTA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	S.P.(CID-CRL),CUTTACK /11 /2019 0 //
159	CRLREV/0000051/2021	GANDHI APAT	DHIRENDRA KUMAR MOHAPATRA	KINJIRKELA /3 /2018

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	CRLREV/000052/2021	GITA GOCHHAYAT @ GEETA	SOUBHAGYA KUMAR DASH	//0
		VS	VS	0
		PAPPU GOCHHAYAT		//
161	CRLREV/000053/2021	NETRANANDA DAS @ NETARA	KOUSIK ANANDA GURU	BHADRAK RURAL /328 /2008
		VS	VS	0
		STATE OF ODISHA		//
162	FAO/000024/2021	SAROJ KU.DASH	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
163	FAO/000025/2021	KASINATH GHIA	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		RATHA GHIA		//
164	MACA/000071/2021	NATIONAL INSURANCE CO. LTD.	MAHITOSH SINHA	//
		VS	VS	0
		REBATI BARIKA		//
165	MACA/000072/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED	MANOJ KUMAR SINGH	//
		VS	VS	0
		DAMAYANTI PANIGRAHI		//
166	RVWPET/000037/2021	SEETAKANTA NANDA	LAXMI NARAYAN RAYATSINGH	//
		VS	VS	0
		LAXMIKANTA NANDA		//
167	TRP(C)/000039/2021	BANITA BHOL	MANAS RANJAN DASH	//
		VS	VS	0
		CHITTARANJAN SENAPATI		//
168	TRPCRL/000010/2021	CHANDRAKANTA SAHOO	GIRISH CHANDRA SAHU	KANPUR /108 /2019
		VS	VS	0
		JYOTIRMAYEE SAHOO		//
169	WA/0000143/2021	TRILOCHAN JENA	SISIR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WA/0000144/2021	MANITA SAHOO	SAMVIT MOHANTY	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0004868/2021	STATE OF ODISHA SUJATA RANI SAHU VS	PRASANTA KUMAR MISHRA VS	// // 0
172	WP(C)/0004869/2021	STATE OF ODISHA PRAHALLAD KUMAR BEHERA VS	PRASANTA KUMAR MISHRA VS	// // 0
173	WP(C)/0004870/2021	STATE OF ODISHA SULI DEI VS	SAMBIT SAMAL VS	// // 0
174	WP(C)/0004871/2021	MEMBER, BOARD OF REVENUE, ODISHA BASANTI BALA AICH VS	SAMBIT SAMAL VS	// // 0
175	WP(C)/0004872/2021	MEMBER, BOARD OF REVENUE, ODISHA PREMALATA SAHOO VS	SAMBIT SAMAL VS	// // 0
176	WP(C)/0004873/2021	MEMBER, BOARD OF REVENUE, ODISHA AMULYA GAUDA VS	SUKANTA KUMAR DALAI VS	// // 0
177	WP(C)/0004874/2021	STATE OF ODISHA SHIVA PRASAD SAMAL VS	PRASANTA KUMAR MISHRA VS	// // 0
178	WP(C)/0004875/2021	STATE OF ODISHA SUJANA ROUT VS	RABINARAYAN NAYAK VS	// // 0
179	WP(C)/0004876/2021	STATE OF ODISHA GOBARDHAN MAJHI VS	ABHAS MOHANTY VS	// // 0
180	WP(C)/0004877/2021	THE CLAIMS COMMISSION, BBSR JAYANTA KUMAR MAHAPATRA VS	NIRANJAN BISWAL VS	// // 0
181	WP(C)/0004878/2021	STATE OF ODISHA SURENDRANATH PARIDA VS	NIRANJAN BISWAL VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0004879/2021	CHRIST CHARAN HORO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
183	WP(C)/0004880/2021	PRADEEP KUMAR ROUT VS STATE OF ODISHA	MANAS PATI VS	// 0 //
184	WP(C)/0004881/2021	AJAYA KUMAR PRADHAN VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
185	WP(C)/0004882/2021	SMC, SATATIRA PRIMARY SCHOOL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
186	WP(C)/0004883/2021	PRAVABATI DEI VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
187	WP(C)/0004884/2021	SMC, BENGAPUR PRIMARY SCHOOL VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
188	WP(C)/0004885/2021	PANKAJINI SABAR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
189	WP(C)/0004886/2021	SWARNALATA GAMANGO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
190	WP(C)/0004887/2021	JYOTSNARANI MOHANTY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
191	WP(C)/0004888/2021	SACHIKANTA BEHERA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
192	WP(C)/0004889/2021	MADHUSMITA DAS VS STATE OF ODISHA	RAMA KRISHNA NAIK VS	// 0 //
193	WP(C)/0004890/2021	HARIPADA DAS ADHIKARI	RAMESH CHANDRA BEHERA	//

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0004891/2021	MANMOHAN SAMAL	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0004892/2021	JAYANT SINGH MOHNOT	NIROD KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0004893/2021	URABASI SAHU	SANJEEB BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0004894/2021	SUNIL KUMAR MISHRA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0004895/2021	MADHABANANDA MISHRA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0004896/2021	ABDUL ALAM	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0004897/2021	BASANTA KUMAR SAMAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0004898/2021	MANASA MOHINI DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0004899/2021	GOPINATH THATOI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0004900/2021	BIDYUTPRAVA SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0004901/2021	PRADIPTA KUMAR TRIPATHY	SAMEER KUMAR DAS	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0004902/2021	STATE OF ODISHA RAMESH CHANDRA RATH VS	SAMEER KUMAR DAS VS	// // 0
206	WP(C)/0004903/2021	STATE OF ODISHA JYOTIRMAYEE PATTANAYAK VS	SADAYA LAXMI PATNAIK VS	// // 0
207	WP(C)/0004904/2021	STATE OF ODISHA HRUSHIKESH BALIARSINGH VS	PRAKASH K. MISHRA VS	// // 0
208	WP(C)/0004905/2021	STATE OF ODISHA JAGANNATH PRADHAN VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
209	WP(C)/0004906/2021	STATE OF ODISHA SUNIL KUMAR SINGH VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
210	WP(C)/0004907/2021	STATE OF ODISHA GITANJALI MOHANTY VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
211	WP(C)/0004908/2021	STATE OF ODISHA ARJUN KUMAR PUTEL@ARJUN PUTEL VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
212	WP(C)/0004909/2021	STATE OF ODISHA SANGRAM KESHAREE PATI VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
213	WP(C)/0004910/2021	STATE OF ODISHA ABHAYA KUMAR PRADHAN VS	M.BALAKRISHNA RAO VS	// // 0
214	WP(C)/0004911/2021	R.T.O., ANGUL PRAFULLA DANDASENA VS	TRILOCHAN NANDA VS	// // 0
215	WP(C)/0004912/2021	STATE OF ODISHA LAXMIPRIYA CHOUDHURY VS	SRINIBAS PARIJA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0004913/2021	JANAKI PATRO VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
217	WP(C)/0004914/2021	DUMPER OWNERS ASSOCIATION VS THE ADDL. DM CUM REGISTRAR OF SOCIETIES, JAGATSINGHPUR	MANOJ KUMAR MOHANTY VS	// 0 //
218	WP(C)/0004915/2021	RAKESH PARIDA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
219	WP(C)/0004916/2021	LIPIKA LOPAMUDRA MALLIK VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
220	WP(C)/0004917/2021	SRIDHAR SAHU VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
221	WP(C)/0004918/2021	BIJAYLAXMI SAMANTA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
222	WP(C)/0004919/2021	KABIRAJ DIGAL VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
223	WP(C)/0004920/2021	BIBHABARI MAHAPATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	WP(C)/0004921/2021	RABINDRANATH BAL VS RANJANA MOHANTY	TUSAR KUMAR MISHRA VS	// 0 //
225	WP(C)/0004922/2021	BINAPANI MOHAPATRA VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
226	WP(C)/0004923/2021	KHIROD KUMAR ROUL VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
227	WP(C)/0004924/2021	KALLOLINI MOHANTY	TANMAY MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0004925/2021	DR. MANAS NAYAK	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0004926/2021	D. APPA RAO	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0004927/2021	SUBODH KUMAR PATTANAİK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0004928/2021	RANJAN KUMAR PRUSTY	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0004929/2021	BHRAMARABARA PATRA	HEMANTA KUMAR MUND	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0004930/2021	JAGU BHOI @ JAGANNATH BHOI	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0004931/2021	BIJAY KUMAR NANDI	HEMANTA KUMAR MUND	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0004932/2021	JANMEJAYA BARAL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0004933/2021	BASANTA MANJARI RATH @ DEVI	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0004934/2021	TAPAN KUMAR MEHER	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0004935/2021	SUMANTA KUMAR PUNSI	KRISHNA CHANDRA SAHU	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0004936/2021	STATE OF ODISHA PRASANANANDA DASGURU VS	A.C.RATH VS	// // 0
240	WP(C)/0004937/2021	STATE OF ODISHA RAJIB KUMAR DAGAR VS	KRISHNA CHANDRA SAHU VS	// // 0
241	WP(C)/0004938/2021	STATE OF ODISHA BENUDHAR DORA VS	KRISHNA CHANDRA SAHU VS	// // 0
242	WP(C)/0004939/2021	STATE OF ODISHA MANOJ KUMAR ACHARYA VS	KRISHNA CHANDRA SAHU VS	// // 0
243	WP(C)/0004940/2021	STATE OF ODISHA SUJIT KUMAR NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
244	WP(C)/0004941/2021	STATE OF ODISHA PAPIA SIKADAR VS O.S.R.T. CORPORATION	PRATIK DASH VS	// // 0
245	WP(C)/0004942/2021	STATE OF ODISHA SRINIBASH TRIPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0
246	WP(C)/0004943/2021	STATE OF ODISHA SANJIB KUMAR SARAP VS	KRISHNA CHANDRA SAHU VS	// // 0
247	WP(C)/0004944/2021	STATE OF ODISHA DR.SURENDRA NATH PATI VS	HEMANTA KUMAR MUND VS	// // 0
248	WP(C)/0004945/2021	STATE OF ODISHA PADMA CHARAN SAHOO VS	LALATENDU SAMAL VS	// // 0
249	WP(C)/0004946/2021	STATE OF ODISHA CHUDAMANI DEBTA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0004947/2021	BIDYUTLATA SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	WP(C)/0004948/2021	SUPAR KARAN VS THE STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
252	WP(C)/0004949/2021	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	WP(C)/0004950/2021	KAILASH KHANDEITARA VS STATE OF ODISHA	SANTOSH DASH VS	// 0 //
254	WP(C)/0004951/2021	MAKARDHWAJA MEHER VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
255	WP(C)/0004952/2021	DHYANARANJAN SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
256	WP(C)/0004953/2021	ALLIED MUNDRA (JV) VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
257	WP(C)/0004954/2021	ASWINI KUMAR SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
258	WP(C)/0004955/2021	AYASKANTA BHANJA VS VICE CHANCELLOR, S.C.S (AUTONOMOUS) COLLEGE, PURI	H.N.MOHAPATRA VS	// 0 //
259	WP(C)/0004956/2021	AJIT KUMAR BEHURA VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
260	WP(C)/0004957/2021	JITENDRA KUMAR SINGH VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
261	WP(C)/0004958/2021	J.JAMBABATI	BASUDEV MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
262	WP(C)/0004959/2021	R.SANKAR RAO SWEETY AGRAWAL	ANIRUDHA DAS	//
		VS	VS	0
263	WP(C)/0004960/2021	STATE OF ODISHA M/S. GOURAV CONSTRUCTION	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
264	WP(C)/0004961/2021	THE COMMNR. OF COMMERCIAL TAXES(C.T.) AND GST TRILOCHAN PANI	ADITYA MISHRA	//
		VS	VS	0
265	WP(C)/0004962/2021	STATE OF ODISHA NATALA NAGARAJU	ADITYA MISHRA	//
		VS	VS	0
266	WP(C)/0004963/2021	STATE OF ODISHA DALIT ADIBASI SURAKHSHYA MANCH, ODISHA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
267	WP(C)/0004964/2021	STATE OF ODISHA RASHMITANJALI BEHERA	ADITYA MISHRA	//
		VS	VS	0
268	WP(C)/0004965/2021	STATE OF ODISHA BIRAKISHORE DAS	SRINIBASH SATAPATHY	//
		VS	VS	0
269	WP(C)/0004966/2021	STATE OF ODISHA BISWAJIT ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
270	WP(C)/0004967/2021	PUNJAB NATIONAL BANK NAKUL SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
271	WP(C)/0004968/2021	STATE OF ODISHA PREMANANDA DAS	SUDARSAN BEHERA	//
		VS	VS	0
272	WP(C)/0004969/2021	MAHESWATA MAHATAB RABINDRA MOHARANA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0004970/2021	STATE OF ODISHA GAMBHIR DHARUA VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
274	WP(C)/0004971/2021	STATE OF ODISHA SOUDAMINI PATRA VS	SIDDHARTH GOUTAM DAS VS	// // 0
275	WP(C)/0004972/2021	STATE OF ODISHA CHAMARU SAHU VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
276	WP(C)/0004973/2021	STATE OF ODISHA SUNDARAM HOME FINANCE LIMITED, VS	NALINI KANTA DASH VS	// // 0
277	WP(C)/0004974/2021	DISTRICT MAGISTRATE CUM COLLECTOR, AGASTI SABAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
278	WP(C)/0004975/2021	STATE OF ODISHA PANKAJA KUMAR SAHOO VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
279	WP(C)/0004976/2021	BANKING AMBUDSMAN BAIKUNTHA KARUAN VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
280	WP(C)/0004977/2021	STATE OF ODISHA B. CHENDRAMA PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
281	WP(C)/0004978/2021	THE STATE OF ODISHA KARNA SAGAR HARIJAN VS	RAJIB LOCHAN PATTNAIK VS	// // 0
282	WP(C)/0004979/2021	STATE OF ODISHA JAGANNATH KUMAR VS	MOHENDRA KUMAR MOHAPATRO VS	// // 0
283	WP(C)/0004980/2021	STATE OF ODISHA RAJA NAG VS	RAJIB LOCHAN PATTNAIK VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0004981/2021	MOHAN RANA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
285	WP(C)/0004982/2021	MANIRANJAN BEHERA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	WP(C)/0004983/2021	DINA KARUAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
287	WP(C)/0004984/2021	BHARAT CHANDRA PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
288	WP(C)/0004985/2021	INDRAJIT SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
289	WP(C)/0004986/2021	SUKANTA KUMAR TRIPATHY VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
290	WP(C)/0004987/2021	SWAPNESWAR PRADHAN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
291	WP(C)/0004988/2021	BHUMISUTA MAJHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
292	WP(C)/0004989/2021	AGASTI KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
293	WP(C)/0004990/2021	RANJAN KU. SAHU VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
294	WP(C)/0004991/2021	PARAMESWAR SAHU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
295	WP(C)/0004992/2021	ANJANA KUMAR DASH	JYOTIRMAY GUPTA	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0004993/2021	AMULYA OJHA	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0004994/2021	BHUMISUTA MAJHI	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0004995/2021	ASHOK KUMAR SAHOO	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0004996/2021	JYOTI PRAKASH CHAKRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0004997/2021	JAYAMANI DHARUA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0004998/2021	LINGARAJ SAHOO	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0004999/2021	TANKADHAR SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0005000/2021	DHANESWAR KUMAR NAYAK	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005001/2021	GIRIDHARI DAS	SUKANTA KUMAR NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005002/2021	DR. JAYASHREE NANDA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005003/2021	GANESWAR DASH	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0005004/2021	STATE OF ODISHA LAMBODHARA NAYAK VS	SUKANTA KUMAR NAYAK 2 VS	// // 0
308	WP(C)/0005005/2021	STATE OF ODISHA ABINASH BAG VS	SHASHI BHUSAN JENA VS	// // 0
309	WP(C)/0005006/2021	STATE OF ODISHA SUNADHAR PARAJ VS	KAUSHIK SWAIN VS	// // 0
310	WP(C)/0005007/2021	STATE OF ODISHA MAHENDRA KUMAR KUNDA VS	KAUSHIK SWAIN VS	// // 0
311	WP(C)/0005008/2021	STATE OF ODISHA BANOJ KUMAR BHUYAN VS	SHASHI BHUSAN JENA VS	// // 0
312	WP(C)/0005009/2021	STATE OF ODISHA SANYASEE MINARBALIA VS	KAUSHIK SWAIN VS	// // 0
313	WP(C)/0005010/2021	STATE OF ODISHA RAMESH CHANDRA PADHI VS	KAUSHIK SWAIN VS	// // 0
314	WP(C)/0005011/2021	STATE OF ODISHA PRAMILA BHUYAN VS	SMITA RANJAN PATNAIK VS	// // 0
315	WP(C)/0005012/2021	STATE OF ODISHA PURNA CHANDRA MUDULI VS	KAUSHIK SWAIN VS	// // 0
316	WP(C)/0005013/2021	STATE OF ODISHA DIBAKAR HALBA VS	KAUSHIK SWAIN VS	// // 0
317	WP(C)/0005014/2021	STATE OF ODISHA PABITRA MOHAN DASH VS STATE OF ODISHA	KAUSHIK SWAIN VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0005015/2021	BIJULI PATRA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
319	WP(C)/0005016/2021	SAILENDRA JATA VS THE MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK	SUDHER KUMAR MALLICK VS	// 0 //
320	WP(C)/0005017/2021	KHEMRAJ HALBA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
321	WP(C)/0005018/2021	RATIKANTA DHIR VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
322	WP(C)/0005019/2021	THE VILLAGERS OF JANHA VS THE COMMNR. LR AND S, BOARD OF REVENUE,	SUDHIR KUMAR MALLICK VS	// 0 //
323	WP(C)/0005020/2021	KUNJALATA ROUT VS ESTATE OFFICER, G.A. DEPT.	SUVASHISH PATTANAİK VS	// 0 //
324	WP(C)/0005021/2021	RENUBALA SAMAL VS COMMNR., LR AND S, ODISHA	KABIR KUMAR JENA VS	// 0 //
325	WP(C)/0005022/2021	THE VILLAGERS OF JANHA VS THE COMMNR, LR AND S, BOARD OF REVENUE,	SUDHER KUMAR MALLICK VS	// 0 //
326	WP(C)/0005023/2021	SRIKANTA KUMAR PANDA VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
327	WP(C)/0005024/2021	ASHISH KUMAR AGHARWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
328	WP(C)/0005025/2021	SARDA MINES PRIVATE LIMITED VS JOINT DIRECTOR OF MINES, KEONJHAR	SATYA SMRUTI MOHANTY VS	// 0 //
329	WP(C)/0005026/2021	LAXMAN MAJHI	BIJAYA KUMAR BEHERA 1	//

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0005027/2021	CHITTARANJAN DAS		//
		VS	VS	0
		THE VICE CHANCELLOR, UTKAL UNIVERSITY		//
331	WP(C)/0005028/2021	MINAKETAN PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0005029/2021	TULASI PRADHAN	CHINMAYA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0005030/2021	UKIA ADBONG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0005031/2021	PRAVAT KUMAR DAS	RABI NARAYAN BEHERA	//
		VS	VS	0
		ADARMANI DAS		//
335	WP(C)/0005032/2021	CHAUBAN MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0005033/2021	PRATAP MAJHI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0005034/2021	SIBA CHARAN ROUT	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0005035/2021	LAXMI ADBONG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0005036/2021	PRAMOD KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0005037/2021	HAREKRUSHNA DAS	SABYASACHI MISHRA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0005038/2021	STATE OF ODISHA RATIRAM PATEL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
342	WP(C)/0005039/2021	STATE OF ODISHA ANILA KUMAR DASH VS	SABYASACHI MISHRA VS	// // 0
343	WP(C)/0005040/2021	STATE OF ODISHA LINGARAJ MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
344	WP(C)/0005041/2021	STATE OF ODISHA MINAKETAN BEHERA VS	SABYASACHI MISHRA VS	// // 0
345	WP(C)/0005042/2021	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	SABYASACHI MISHRA VS	// // 0
346	WP(C)/0005043/2021	STATE OF ODISHA NILAMBAR MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
347	WP(C)/0005044/2021	STATE OF ODISHA KONDA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
348	WP(C)/0005045/2021	STATE OF ODISHA SANATAN MOHANTY VS	SABYASACHI MISHRA VS	// // 0
349	WP(C)/0005046/2021	STATE OF ODISHA GOURI RANI UPADHYAYA VS	PITAMBAR PANDA VS	// // 0
350	WP(C)/0005047/2021	STATE OF ODISHA RAMAKANTA MISHRA VS	SABYASACHI MISHRA VS	// // 0
351	WP(C)/0005048/2021	STATE OF ODISHA PRABIRA KUMAR MISHRA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0005049/2021	AMARENDRA KHATUA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
353	WP(C)/0005050/2021	HRUSHIKESH LENKA VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
354	WP(C)/0005051/2021	ASHOK KUMAR JENA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	// 0 //
355	WP(C)/0005052/2021	BASANTA KUMAR SAMAL VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
356	WP(C)/0005053/2021	ABHIMANYU SAHOO VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
357	WP(C)/0005054/2021	KAMALAKANTA KAR VS STATE OF ODISHA	B.B.SWAIN VS	// 0 //
358	WP(C)/0005055/2021	LAXMIDHAR PRADHAN VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
359	WP(C)/0005056/2021	MAHENDRA ROUT VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
360	WP(C)/0005057/2021	SRIPATI PATTNAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
361	WP(C)/0005058/2021	ALAKHA PRASADA ROUT VS THE COMMNR, C AND S, BOARD OF REVENUE,	DINABANDHU NAYAK VS	// 0 //
362	WP(C)/0005059/2021	ASHINI KUMAR RAY VS STATE OF ODISHA	SABYASACHI MISHRA VS	// 0 //
363	WP(C)/0005060/2021	SANATAN JENA	SHUBHENDU KAMAR PARIDA	//

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0005061/2021	PARSURAM BHOI	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		OS CSC LTD.		//
365	WP(C)/0005062/2021	SANKARSAN BAGHAR	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0005063/2021	JAGANNATH SINGH	HIMANSHU SEKHAR MISHRA	//
		VS	VS	0
		OS CSC LTD.		//
367	WP(C)/0005064/2021	PRITIMAYEE PARIJA	SAHASRA JYOTI NANDA	//
		VS	VS	0
		BRANCH MANAGER, STATE BANK OF INDIA,		//
368	WP(C)/0005065/2021	SUBAL SENAPATI	PARTHA MUKHERJI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0005066/2021	K. APPLA NAYUDU	PRADIPTA VARMA	//
		VS	VS	0
		THE DIRECTOR, NCERT		//
370	WP(C)/0005067/2021	RAJESH EDGU	DEEPALI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0005068/2021	KONCHADA MANJULA @ K. MANJULA	DAYANANDA MOHAPATRA	//
		VS	VS	0
		BERHAMPUR MUNICIPAL CORPORATION		//
372	WP(C)/0005069/2021	CHINTAMANI JENA	DEBADATTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0005070/2021	R. RAJABABU PATRO	SIDHARTH PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0005071/2021	RADHASHYAM PATRA	RAJENDRA NARAYAN ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0005072/2021	STATE OF ODISHA MAA PHARMACEUTICALS, VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// // ()
376	WP(C)/0005073/2021	PRAMOD KUMAR ROUT VS THE PRESIDENT, GRIEVANCE REDRESSAL FORUM, CUTTACK	ASHOK KUMAR MOHANTY VS	// ()
377	ABLAPL/0001730/2021	MANAS BEHERA VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /453 /2020 ()
378	ABLAPL/0001731/2021	JHILLI SAHU @ JHILI SAHU VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARLAKHEMUNDI /19 /2021 ()
379	ABLAPL/0001732/2021	LAMBODAR MEHER VS STATE OF ODISHA	SITIKANT MISHRA VS	SINAPALI /146 /2020 ()
380	ABLAPL/0001733/2021	SK. BABULU @ MINAHAZ AHMAD VS STATE OF ODISHA	ADITI HOTA VS	COLLIERY /47 /2021 ()
381	ABLAPL/0001734/2021	SILSILA BEHERA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	TALCHER TOWN /35 /2021 ()
382	ABLAPL/0001735/2021	PRASANNA SAMAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GONDIA /20 /2021 ()
383	ABLAPL/0001736/2021	ASHOK KUMAR JENA VS STATE OF ODISHA	S.S.RAY (2) VS	// //0 ()
384	ABLAPL/0001737/2021	RADHAKRUSHNA BEHERA VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BALIAPAL /17 /2021 ()
385	ABLAPL/0001738/2021	SK BHOLU @ SK ABDUL HAMID VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BALASORE TOWN /14 /2021 ()

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0001739/2021	PRANJYA @ PRANGYAN PRASANNA JENA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	MANGALPUR /506 /2020 () //
387	ABLAPL/0001740/2021	GYANA RANJAN SAHOO @ GYANA RANJAN VS STATE OF ODISHA	SANJEEV MISHRA VS	KEONJHAR SADAR /41 /2021 () //
388	ABLAPL/0001741/2021	NRUSINGHA NATH PATI VS STATE OF ODISHA	SARADA PRASAD DASH VS	BERHAMPUR TOWN /58 /2015 () //
389	ABLAPL/0001742/2021	MADHU DEVI VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	DHARAMGARH /8 /2021 () //
390	ABLAPL/0001743/2021	AJIT SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	/ /0 () //
391	ABLAPL/0001744/2021	BRAHMA @ JOSOBANTA MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /33 /2021 () //
392	ABLAPL/0001745/2021	SATYANARAYAN MOHAPATRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	CHANDANPUR /315 /2020 () //
393	ABLAPL/0001746/2021	JISHU@MANJIT MANOJ KUMAR VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	KANPUR /63 /2020 () //
394	ABLAPL/0001747/2021	SUSANTA KUMAR BARIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /408 /2020 () //
395	ABLAPL/0001748/2021	RAJANA PRAVA NAYAK @ RANJAN VS STATE OF ODISHA	SURYA NARAYAN BISWAL VS	RAJKANIKA /30 /2021 () //
396	ABLAPL/0001749/2021	JYOTI RANJAN ROUL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /51 /2021 () //
397	ABLAPL/0001750/2021	DAMBARUDHAR PRADHAN	TRILOCHAN PANIGRAHI	PURI SADAR /45 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001751/2021	B.BALAJI REDDY	JYOTIRMAYA SAHOO	BADABAZAR /37 /2021
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001752/2021	SNEHALATA EDBAR	TUKUNA KUMAR MISHRA	UMERKOTE /48 /2021
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001753/2021	MANIS KUMAR AGARWAL @ KAMNI	PRANAB KUMAR SAMANTRAY	DHARAMGARH /8 /2021
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001754/2021	MANDODARI RAY	PRABITRA KUMAR NAYAK	BRAJARAJNAGAR /410 /2020
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001755/2021	SUSANT KUMAR JENA	PABITRA KUMAR NAYAK	BALANGA /94 /2019
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001756/2021	JIBAN PRASAD NAIK	SAMARENDRA BAHADUR	HEMGIR /15 /2021
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001757/2021	SK. NASAD ALI	ASIT KUMAR JENA	DHARMASALA /24 /2021
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001758/2021	BISWAJIT DASH	MANAS CHAND	SAMBALPUR TOWN /490 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001759/2021	ASHOKA PARIDA @ KALIA	BIBHU PRASAD CHHUALSINGH	CHANDANPUR /2 /2019
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001760/2021	KALPANA OJHA	PRADEEP KUMAR DASH	AUL /25 /2021
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001761/2021	PRADEEP MOHAPATRA @ PRADIPTA MOHAPATRA	ANUJA RATNA PANDA	SIMULIA /26 /2021
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	ABLAPL/0001762/2021	STATE OF ODISHA KAILASH CHANDRA JENA VS	AMULYA RATNA PANDA VS	// / /0 ()
410	ABLAPL/0001763/2021	STATE OF ODISHA NILAMANI MAHABHOI VS	AVIRAM PATRA VS	// INFOCITY PS /29 /2021 ()
411	ABLAPL/0001764/2021	STATE OF ODISHA SILU @ SUBASH PRADHAN VS	SAROJ KUMAR PADHI VS	// PIPLI /59 /2021 ()
412	ABLAPL/0001765/2021	STATE OF ODISHA MUKESH BAG VS	SUSHANTA KUMAR JOSHI VS	// TUREIKELA /129 /2020 ()
413	ABLAPL/0001766/2021	STATE OF ODISHA NIKASA NAIK VS	BISWAJIT RANJNA TRIPATHY VS	// TARBHA /139 /2020 ()
414	ABLAPL/0001767/2021	STATE OF ODISHA RAMESH MAHANANDA VS	J.N.PANDA VS	// KESINGA /39 /2021 ()
415	ABLAPL/0001768/2021	STATE OF ODISHA MADHUSMITA DAS VS	DALIRANI BEHURAY VS	// / /0 ()
416	ABLAPL/0001769/2021	STATE OF ODISHA JAGABANDHU BARIK VS	SANJAY KUMAR DAS (2) VS	// / /0 ()
417	ABLAPL/0001770/2021	STATE OF ODISHA(VIG.) BIKRAMA NAIK VS	GOKHA BEHERA VS	// BANKI /13 /2021 ()
418	ABLAPL/0001771/2021	STATE OF ODISHA BIJOY KRUSHNA NAYAK VS	MANORANJAN MISHRA VS	// KARANJIA /24 /2021 ()
419	ABLAPL/0001772/2021	STATE OF ODISHA MADHAB SAHU VS STATE OF ODISHA	ANITA SAHOO VS	// PADAMPUR /289 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	ABLAPL/0001773/2021	YUSUF KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	PATKURA /1 /2021 () //
421	ABLAPL/0001774/2021	PRASANTA KUMAR KHUNTIA VS STATE OF ODISHA	DEVASHIS PANDA VS	PARADEEP LOCK /25 /2021 () //
422	ABLAPL/0001775/2021	SAITA KHARA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	NANDAPUR /13 /2021 () //
423	ABLAPL/0001776/2021	SILU @ SHAILESH KUMAR PATTANAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	KEONJHAR TOWN /56 /2021 () //
424	ABLAPL/0001777/2021	SUBRANSHU NAYAK VS STATE OF ODISHA	JYOTI PRAKASH SAMAL VS	/ /0 () //
425	ABLAPL/0001778/2021	GOPAL PRASAD BEHERA VS STATE OF ODISHA(VIG.)	UDIT RANJAN JENA VS	BALASORE VIGILANCE /37 /2020 () //
426	ABLAPL/0001779/2021	LAXMIDHAR SENAPATI VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /286 /2020 () //
427	ABLAPL/0001780/2021	KAUSALYABAI MAYURDHAWJ SONI @ KAUSALYABAI SONI VS STATE OF ODISHA	AKSHAY KUMAR SAHOO VS	JONK /17 /2021 () //
428	ABLAPL/0001781/2021	BAPI @ CHANDAR KANTA MAHALIK VS STATE OF ODISHA	BASANTA KUMAR DAS VS	SORO /214 /2016 () //
429	ABLAPL/0001782/2021	BIJAYA KUMAR MUDULI VS STATE OF ODISHA	NIRANJAN LENKA VS	SAHID NAGAR P.S. /55 /2021 () //
430	ABLAPL/0001783/2021	RAJU @ BHASKAR BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	BADSAHI /4 /2021 () //
431	ABLAPL/0001784/2021	BILASA BARAD @ BIRANCHI BARAD	SURYAKANTA DWIBEDI	FATEGARH /12 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0001785/2021	SAGI SINGH	PRASANTA KUMAR SAHOO	KHUNTUNI /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0001786/2021	ARAJUNA BEHERA	JAYADEBA BEHERA	//0
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0001787/2021	SENU SANTA @ PABIRA SAMANTA	SUSANTA KUMAR BARAL	ATHGARH /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0001788/2021	PABITRA NAG @ RAJ NAG	SURYAKANTA DWIBEDI	KHATIGUDA /7 /2021
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0001789/2021	MAMI NAIK	AMIT KUMAR NATH	COLLIERY /44 /2021
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0001790/2021	ANWRSHAN KHAN @ ANWAR KHAN	ANIRUDHA DAS	TENTULIKHUNTI /13 /2021
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0001791/2021	CHAKRADHAR JENA	AJAYA KUMAR PRADHAN	MADHUPATNA /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0001792/2021	AJU BHOI	CHINMAYA MOIHANTY	PURI SADAR /30 /2021
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0001793/2021	BIBHUTI BHUSAN BEHERA @ BIBHUTI BEHERA	SURYAKANTA DWIBEDI	//0
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0001794/2021	RAJ KUMAR DAS	RAMA CHANDRA JENA	TALASARI MARINE /9 /2020
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001795/2021	BHAIRAB PRASAD KUANAR	DEBASHIS NANDA	LINGARAJ P.S. /108 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	ABLAPL/0001796/2021	STATE OF ODISHA CHANCHALA BARAI VS	KANISKA RATHA VS	// SAHID NAGAR P.S. /428 /2020 ()
444	ABLAPL/0001797/2021	STATE OF ODISHA SUKANTA KISHORE DAKUA VS	JAYADEBA BEHERA VS	// CHANDAPUR /131 /2020 ()
445	ABLAPL/0001798/2021	STATE OF ODISHA JAGADISH RATHA VS	SAROJ KUMAR MISHRA VS	// SAMBALPUR VIGILANCE /14 /2020 ()
446	ABLAPL/0001799/2021	STATE OF ODISHA SHIVA SANKAR PADHI @ SHIV SANKAR PADHI VS	DEBASAN DAS VS	// PARADEEP LOCK /28 /2021 ()
447	ABLAPL/0001800/2021	STATE OF ODISHA ABHIMANYU BISHOYI @ BISOI VS	DIBYA JYOTI SAHOO VS	// BERHAMPUR SADAR /282 /2020 ()
448	ABLAPL/0001801/2021	STATE OF ODISHA MANU PRASHAD @ JANESWAR PASWAN VS	BHARAT BHUSAN ROUSTRAY VS	// / /0 ()
449	ABLAPL/0001802/2021	UNION OF INDIA (RAILWAY) BABU @ SANGRAM PATRA VS	BHARAT BHUSAN ROUSTRAY VS	// BANAPUR P.S. /31 /2021 ()
450	ABLAPL/0001803/2021	STATE OF ODISHA JEEBAN PRADEEP JENA @ JIBAN PRADIP JENA VS	DIBYA JYOTI SAHOO VS	// KHANTAPADA /6 /2021 ()
451	ABLAPL/0001804/2021	STATE OF ODISHA RAJENDRA KUMAR BISHOYI @ BISOI VS	DIBYA JYOTI SAHOO VS	// BERHAMPUR SADAR /282 /2020 ()
452	ABLAPL/0001805/2021	STATE OF ODISHA KUNI NAIK @ HARAMANI NAIK VS	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /23 /2021 ()
453	ABLAPL/0001806/2021	STATE OF ODISHA PRABEEN KUMAR SAHOO VS STATE OF ODISHA	RONIT GHOSH VS	// COLLIERY /42 /2021 () //

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	ABLAPL/0001807/2021	RASHMITA PANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NUAGAON /17 /2021 () //
455	ABLAPL/0001808/2021	TAPAS KUMAR SAHOO VS STATE OF ODISHA	JAGANATH PATNAIK VS	S.P.(CID-CRL),CUTTACK /11 /2019 () //
456	ABLAPL/0001809/2021	PREMA HARIJAN @ PREM TAKRI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NABARANGAPUR TOWN /221 /2020 () //
457	ABLAPL/0001810/2021	PINTU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /12 /2021 () //
458	ABLAPL/0001811/2021	SANTOSH ALLURI VERMA VS STATE OF ODISHA	JAGANATH PATNAIK VS	S.P.(CID-CRL),CUTTACK /11 /2019 () //
459	ABLAPL/0001812/2021	RANJAN SING VS STATE OF ODISHA	B.M.SARANGI VS	SORO /370 /2020 () //
460	ABLAPL/0001813/2021	NARESH CHANDRA SARKAR @ NARESH CH. SARKAR VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /159 /2020 () //
461	ABLAPL/0001814/2021	HEMANTA KUMAR ROUT @ HEMANTA ROUT VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /16 /2020 () //
462	ABLAPL/0001815/2021	HEMANTA KUMAR SAHU @ HEMANTA KUMAR SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JODAPADAR /27 /2021 () //
463	ABLAPL/0001816/2021	RAKESH KUMAR SWAIN @ RAKESH KU SWAIN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /32 /2021 () //
464	ABLAPL/0001817/2021	MADHU BABU @ MADHUSUDAN TRIPATHY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /9 /2021 () //
465	ABLAPL/0001818/2021	SUDHIRKANTA NAYAK	SURYANARAYAN BISWAL	RAJKANIKA /30 /2021

ORISSA HIGH COURT

FILING REPORT AS ON :08/02/2021

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
466	ABLAPL/0001819/2021	STATE OF ODISHA PRASANTA BEHERA	BIDYALOK MOHAPATRA	// COLLIERY /42 /2021
		VS	VS	()
467	ABLAPL/0001820/2021	STATE OF ODISHA NIRMAL MOHARANA	SIDHANT KUMAR JENA	// COLLIERY /42 /2021
		VS	VS	()
468	WPC(OA)/0000176/2018	STATE OF ODISHA RANJIT KUMAR RATH	SURYA NARAYAN PATNAIK	// //
		VS	VS	()
469	WPC(OA)/0000325/2018	STATE OF ORISSA DR. DEBIDATTA DASH	SURYA NARAYAN PATNAIK	// //
		VS	VS	()
470	WPC(OA)/0000327/2018	STATE OF ORISSA MAHESWAR BEHERA	M/S SURYA NARAYAN PATNAIK	// //
		VS	VS	()
471	WPC(OA)/0000430/2017	PRINCIPAL SECRETARY, REVENUE AND DISASTER MANAGEMENT DEPARTMENT, ODISHA PRAVASINI SAHOO	RAMAKANTA DAS	// //
		VS	VS	()
472	WPC(OA)/0001761/2016	COLLECTOR, MAYURBHANJ BISHNU CHARAN BISOI	R.K.BISOI	// //
		VS	VS	()
473	WPC(OA)/0002405/2018	STATE OF ODISHA ASHWINI KUMAR MOHANTY	SIBA PRASAD PATI	// //
		VS	VS	()
474	WPC(OAC)/0000281/2018	PRINCIPAL SECRETARY, FOREST AND ENVIRONMENT DEPARTMENT, ODISHA KAILASH CHANDRA BEHERA	J.K.KHUNTIA	// //
		VS	VS	()
475	WPC(OAC)/0000308/2018	STATE OF ORISSA BANABIHARI RATH	M/S YUDHISTHIR DALEI	// //
		VS	VS	()
476	WPC(OAC)/0000325/2018	SECRETARY, SCHOOL AND MASS EDUCATION, ODISHA MOHAN CHANDRA SAHOO	BASUDEV BARIK, S.BEHERA, P.BHAGAT	// //
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :08/02/2021**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WPC(OAC)/0000328/2018	STATE OF ORISSA HIMANSHU SEKHAR SUBUDHI VS	M.M.SWAIN VS	// // ()
478	WPC(OAC)/0001005/2014	STATE OF ORISSA SUBASH CHANDRA GUIN VS	PIYUSH KUMAR MISHRA VS	// // ()
479	WPC(OAC)/0001142/2017	STATE OF ODISHA JANAKIBALLABH PANDA VS	SANJIB MOHANTY VS	// // ()
480	WPC(OAC)/0002287/2018	STATE OF ODISHA GUNABANTA PRADHAN VS	SAMEER KUMAR DAS VS	// // ()
481	RVWPET(RPC)/0000001/202	STATE OF ODISHA K.MAHESWAR ACHARYA VS STATE OF ODISHA	B.S.TRIPATHY (1) VS	// // () //

ORISSA HIGH COURT

MISC CASES FILED on :08/02/2021

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	5/2021 CRLMA/39/2021	KANHU CHARAN MALIK-MP	ADV
2	6/2021 CRLMA/40/2021	ASHOK MALLIK-MP	ADV
3	10/2021 WPC(OA)/33/2018	AJIT KUMAR MOHANTY-MP	MANAS PATI
4	14/2021 CMAPL/291/2017	HADU SAHU-MP	SUSANTA KUMAR DASH
5	15/2021 JCRLA/62/2017	PHULMANI BHITRIA-MP	M/S.SHIVANI DAS
6	16/2021 JCRLA/62/2017	PHULMANI BHITRIA-MP	M/S.SHIVANI DAS
7	32/2021 CRLMP/254/2021	PRASANTA KU.SAHOO-MP	SANJIB MOHANTY
8	33/2021 CRLMP/258/2021	SUKADEV MAJHI-MP	LALITENDU BHUYAN
9	37/2021 RVWPET/37/2021	SEETAKANTA NANDA-MP	LAXMI NARAYAN RAYATSINGH
10	38/2021 RVWPET/255/2020	ANWARI BEGUM-MP	AJAY KUMAR ROY
11	48/2021 FAO/393/2020	PRATIMA PRADHAN-MP	DEEPALI MOHAPATRA
12	48/2021 WPC(OAC)/1005/2014	SUBASH CHANDRA GUIN-MP	PIYUSH KUMAR MISHRA
13	49/2021 FAO/599/2020	TADASA PANI-MP	DEEPALI MOHAPATRA
14	50/2021 FAO/213/2020	LAXMIPRIYA BEHERA-MP	DEEPALI MOHAPATRA
15	51/2021 FAO/661/2020	MUTHE HERNA-MP	DEEPALI MAHAPATRA
16	52/2021 FAO/662/2020	JAYANTI SINGH-MP	DEEPALI MAHAPATRA
17	59/2021 RSA/287/2006	BILASINI PARIDA-MP	
18	60/2021 RSA/29/2004	V.SUGUNA-MP	M/S. L.BHUYAN
19	61/2021 RSA/29/2004	V.SUGUNA-MP	M/S. L.BHUYAN
20	62/2021 RSA/30/2004	V.MADHU @ VARANASI-MP	M/S. L.BHUYAN
21	63/2021 CRLREV/51/2021	GANDHI APAT-MP	DHIRENDRA KUMAR MOHAPATRA
22	63/2021 RSA/30/2004	V.MADHU @ VARANASI-MP	M/S. L.BHUYAN
23	64/2021 RSA/39/2019	RAMA SETHI-MP	M/S.BIBEKANANDA BHUYAN
24	65/2021 RSA/39/2019	RAMA SETHI-MP	M/S.BIBEKANANDA BHUYAN
25	66/2021 CMP/71/2021	SUDHANSHU @ SUDHANSU KUMAR DUTTA-MP	ANUPAM DASH
26	66/2021	RAMA SETHI-MP	M/S.BIBEKANANDA BHUYAN

27	RSA/39/2019 67/2021 CMP/72/2021	GAGAN CHANDRA ROUT-MP	DWARIKA PRASAD MOHANTY
28	67/2021 RSA/220/2006	NIRANJAN MEHER-MP	M/S.BRAHMANANDA TRIPATHY
29	68/2021 CMP/72/2021	GAGAN CHANDRA ROUT-MP	DWARIKA PRASAD MOHANTY
30	104/2021 MACA/71/2021	NATIONAL INSURANCE CO. LTD.-MP	MAHITOSH SINHA
31	105/2021 MACA/316/2020	THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	SANJAY KUMAR SARANGI
32	107/2021 MACA/30/2021	ORIENTAL INSURANCE COMPANY LIMITED.-MP	SUBRAT SATPATHY
33	115/2021 CRLA/163/2017	JAYADEV SUNA-MP	M/S.GAUTAM MISRA
34	116/2021 CRLA/436/2020	HEMANTA KANTA-MP	B.S.DASPARIDA
35	117/2021 CRLA/8/2018	BAPUNI@BASANTA MUKHI-MP	M/S.BISWA KUMAR MISHRA
36	118/2021 CRLA/237/2020	MINA SAHOO-MP	PRASANNA KU PARHI
37	119/2021 CRLA/79/2021	BAIBA @ TOFAN SAHU-MP	PRABHAU BEHERA
38	120/2021 CRLA/79/2021	BAIBA @ TOFAN SAHU-MP	PRABHAU BEHERA
39	121/2021 CRLA/79/2021	BAIBA @ TOFAN SAHU-MP	PRABHAU BEHERA
40	122/2021 CRLA/67/2020	OMM @ BISWAJIT NAYAK-MP	B.S.DASPARIDA
41	123/2021 CRLA/658/2019	NARESH PARIDA-MP	B.S.DASPARIDA
42	124/2021 CRLA/82/2018	BABRU NAIK-MP	M/S.LALITENDU MISHRA,S.K.SINGH,S.NAIK,N.MISHRA
43	146/2021 BLAPL/833/2021	MALAYA BIBHAR @ GUMAN BIBHAR-MP	SITIKANT MISHRA
44	147/2021 BLAPL/2499/2020	UMASANKAR MAJHI-MP	MR.SATYANARAYAN MISHRA(4)
45	148/2021 BLAPL/9306/2020	MANIR KHAN-MP	DIPTI RANJAN BHOKTA
46	149/2021 BLAPL/8567/2020	DEBA @ DEBASIS ROUT-MP	H.N.MOHAPATRA
47	150/2021 BLAPL/1260/2020	GURU CHARAN SAHU-MP	B.R.TRIPATHY
48	151/2021 BLAPL/6041/2020	SASHIKANTA SARANGI-MP	PRASANTA KUMAR SAHOO
49	152/2021 BLAPL/334/2021	MANOJ NAYAK-MP	GAJENDRA KUMAR KHILAR
50	174/2021 ABLAPL/12242/2020	PABITRA KUMAR MAHAPATRA-MP	S.K.BHANJADEO
51	177/2021 ABLAPL/1210/2021	RAJIB BANDA-MP	HIMANSHU SEKHAR MISHRA
52	195/2021 CRLMC/206/2021	SRIKANTA MISHRA-MP	AMULYA RATNA PANDA
53	196/2021 CRLMC/207/2021	DHANESWAR NAYAK-MP	ANIRUDHA DAS
54	197/2021 CRLMC/212/2021	DHANESWAR NAYAK-MP	ANIRUDHA DAS
55	198/2021 CRLMC/175/2021	BHOLANATH AMANATYA-MP	MAHES DAS
56	450/2021 WA/143/2021	TRILOCHAN JENA-MP	SISIR DAS
57	451/2021 WA/144/2021	MANITA SAHOO-MP	SAMVIT MOHANTY

58	452/2021 WA/342/2019	KUMUDINI SARANGI-MP	SANTANU KUMAR SARANGI
59	453/2021 WA/343/2019	KUMUDINI SARANGI-MP	SANTANU KUMAR SARANGI
60	2346/2021 WP(C)/4655/2021	NABA KUMAR DASH-MP	SAMIR KUMAR MISHRA
61	2347/2021 WP(C)/2248/2021	M/S. BINU INDUSTRIES-MP	GOPAL PRASAD JENA
62	2348/2021 WP(C)/4868/2021	SUJATA RANI SAHU-MP	PRASANTA KUMAR MISHRA
63	2349/2021 WP(C)/4869/2021	PRAHALLAD KUMAR BEHERA-MP	PRASANTA KUMAR MISHRA
64	2352/2021 WP(C)/4873/2021	AMULYA GAUDA-MP	SUKANTA KUMAR DALAI
65	2353/2021 WP(C)/4874/2021	SHIVA PRASAD SAMAL-MP	PRASANTA KUMAR MISHRA
66	2354/2021 WP(C)/4876/2021	GOBARDHAN MAJHI-MP	ABHAS MOHANTY
67	2355/2021 WP(C)/4881/2021	AJAYA KUMAR PRADHAN-MP	SANJAY KUMAR SAMANTARAY
68	2356/2021 WP(C)/4882/2021	SMC, SATATIRA PRIMARY SCHOOL-MP	PRADEEP KUMAR DAS
69	2357/2021 WP(C)/4883/2021	PRAVABATI DEI-MP	ANUPAM DASH
70	2358/2021 WP(C)/4885/2021	PANKAJINI SABAR-MP	SRINIVAS MOHANTY
71	2359/2021 WP(C)/4886/2021	SWARNALATA GAMANGO-MP	SRINIVAS MOHANTY
72	2360/2021 WP(C)/4887/2021	JYOTSNARANI MOHANTY-MP	SRINIVAS MOHANTY
73	2361/2021 WP(C)/4891/2021	MANMOHAN SAMAL-MP	NIROD KUMAR SAHU
74	2362/2021 WP(C)/4892/2021	JAYANT SINGH MOHNOT-MP	NIROD KUMAR SAHU
75	2363/2021 WP(C)/4896/2021	ABDUL ALAM-MP	PRAFULLA KUMAR RATH
76	2364/2021 WP(C)/4897/2021	BASANTA KUMAR SAMAL-MP	PRAFULLA KUMAR RATH
77	2365/2021 WP(C)/14534/2018	DUSMANT NAYAK-MP	M/S.PRAFULLA KU.RATH
78	2367/2021 WP(C)/38799/2020	KANHU CHARAN NAYAK-MP	SAUMENDRA KU. MOHAPATRA
79	2369/2021 WP(C)/22894/2020	DINESH KUMAR ROUT-MP	BIPLABA P.B.BAHALI
80	2370/2021 WP(C)/4904/2021	HRUSHIKESH BALIARSINGH-MP	PRAKASH K. MISHRA
81	2371/2021 WP(C)/30426/2020	REKHA NAIK-MP	GAUTAM MUKHERJEE
82	2372/2021 WP(C)/4911/2021	PRAFULLA DANDASENA-MP	TRILOCHAN NANDA
83	2373/2021 WP(C)/9242/2020	GANESWAR SINGH-MP	TRILOCHAN NANDA
84	2374/2021 WP(C)/4914/2021	DUMPER OWNERS ASSOCIATION-MP	MANOJ KUMAR MOHANTY
85	2375/2021 WP(C)/4914/2021	DUMPER OWNERS ASSOCIATION-MP	MANOJ KUMAR MOHANTY
86	2376/2021 WP(C)/4916/2021	LIPIKA LOPAMUDRA MALLIK-MP	SURYA NARAYAN PATNAIK
87	2377/2021 WP(C)/4915/2021	RAKESH PARIDA-MP	MANORANJAN PADHY
88	2378/2021 WP(C)/4918/2021	BIJAYLAXMI SAMANTA-MP	TANMAY MISHRA
89	2379/2021	RABINDRANATH BAL-MP	TUSAR KUMAR MISHRA

90	WP(C)/4921/2021 2380/2021	BIBHABARI MAHAPATRA-MP	KRISHNA CHANDRA SAHU
91	WP(C)/4920/2021 2381/2021	BINAPANI MOHAPATRA-MP	TANMAY MISHRA
92	WP(C)/4922/2021 2382/2021	KALLOLINI MOHANTY-MP	TANMAY MISHRA
93	WP(C)/4924/2021 2383/2021	DR. MANAS NAYAK-MP	TANMAY MISHRA
94	WP(C)/4925/2021 2384/2021	D. APPA RAO-MP	TANMAY MISHRA
95	WP(C)/4926/2021 2385/2021	SUBODH KUMAR PATTANAIK-MP	KRISHNA CHANDRA SAHU
96	WP(C)/4927/2021 2386/2021	RANJAN KUMAR PRUSTY-MP	KRISHNA CHANDRA SAHU
97	WP(C)/4928/2021 2387/2021	JAGU BHOI @ JAGANNATH BHOI-MP	TRILOCHAN PANIGRAHI
98	WP(C)/4930/2021 2388/2021	JANMEJAYA BARAL-MP	KRISHNA CHANDRA SAHU
99	WP(C)/4932/2021 2389/2021	BHRAMARABARA PATRA-MP	HEMANTA KUMAR MUND
100	WP(C)/4929/2021 2390/2021	TAPAN KUMAR MEHER-MP	KRISHNA CHANDRA SAHU
101	WP(C)/4934/2021 2391/2021	SUMANTA KUMAR PUNSI-MP	KRISHNA CHANDRA SAHU
102	WP(C)/4935/2021 2392/2021	RAJIB KUMAR DAGAR-MP	KRISHNA CHANDRA SAHU
103	WP(C)/4937/2021 2393/2021	MANOJ KUMAR ACHARYA-MP	KRISHNA CHANDRA SAHU
104	WP(C)/4939/2021 2394/2021	BIJAY KUMAR NANDI-MP	HEMANTA KUMAR MUND
105	WP(C)/4931/2021 2395/2021	SUJIT KUMAR NAYAK-MP	KRISHNA CHANDRA SAHU
106	WP(C)/4940/2021 2396/2021	PAPIA SIKADAR-MP	PRATIK DASH
107	WP(C)/4941/2021 2397/2021	SRINIBASH TRIPATHY-MP	KRISHNA CHANDRA SAHU
108	WP(C)/4942/2021 2398/2021	SANJIB KUMAR SARAP-MP	KRISHNA CHANDRA SAHU
109	WP(C)/4943/2021 2399/2021	DR.SURENDRA NATH PATI-MP	HEMANTA KUMAR MUND
110	WP(C)/4944/2021 2400/2021	CHUDAMANI DEBTA-MP	KRISHNA CHANDRA SAHU
111	WP(C)/4946/2021 2401/2021	BIDYUTLATA SAHU-MP	KRISHNA CHANDRA SAHU
112	WP(C)/4947/2021 2402/2021	SURENDRA KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU
113	WP(C)/4949/2021 2403/2021	MAKARDHWAJA MEHER-MP	KRISHNA CHANDRA SAHU
114	WP(C)/4951/2021 2404/2021	DHYANARANJAN SAHOO-MP	KRISHNA CHANDRA SAHU
115	WP(C)/4952/2021 2406/2021	ASWINI KUMAR SAHOO-MP	AMIT KUMAR NATH
116	WP(C)/4954/2021 2407/2021	AJIT KUMAR BEHURA-MP	SUPRIYA PATRA
117	WP(C)/4956/2021 2408/2021	JITENDRA KUMAR SINGH-MP	SUPRIYA PATRA
118	WP(C)/4957/2021 2409/2021	J.JAMBABATI-MP	BASUDEV MISHRA
119	WP(C)/4958/2021 2410/2021	DALIT ADIBASI SURAKHSHYA MANCH, ODISHA-MP	BRAHMANANDA TRIPATHY
120	WP(C)/4963/2021 2411/2021	BISWAJIT ROUT-MP	PRAFULLA KUMAR MOHAPATRA
	WP(C)/4966/2021		

121	2412/2021 WP(C)/4975/2021	PANKAJA KUMAR SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
122	2413/2021 WP(C)/4986/2021	SUKANTA KUMAR TRIPATHY-MP	PARTHA MUKHERJI
123	2414/2021 WP(C)/2248/2021	M/S. BINU INDUSTRIES-MP	
124	2415/2021 WP(C)/14646/2020	SUJIT KUMAR NAYAK-MP	SAMEER DAS
125	2416/2021 WP(C)/5005/2021	ABINASH BAG-MP	SHASHI BHUSAN JENA
126	2417/2021 WP(C)/38170/2020	DASHARATHA SETHY-MP	ASHOK KUMAR SWAIN I
127	2418/2021 WP(C)/5011/2021	PRAMILA BHUYAN-MP	SMITA RANJAN PATNAIK
128	2419/2021 WP(C)/210/2020	NIMAI CHARAN SAHOO-MP	M/S.AMARESH CHANDRA SAMAL
129	2420/2021 WP(C)/7126/2020	RAGHUNATH PATRA-MP	SIBA PRASAD SWAIN
130	2421/2021 WP(C)/5018/2021	RATIKANTA DHIR-MP	SAROJ KUMAR DASH
131	2422/2021 WP(C)/5020/2021	KUNJALATA ROUT-MP	SUVASHISH PATTANAİK
132	2423/2021 WP(C)/5023/2021	SRIKANTA KUMAR PANDA-MP	DAYANANDA MOHAPATRA
133	2424/2021 WP(C)/5025/2021	SARDA MINES PRIVATE LIMITED-MP	SATYA SMRUTI MOHANTY
134	2425/2021 WP(C)/5029/2021	TULASI PRADHAN-MP	CHINMAYA MOHANTY
135	2426/2021 WP(C)/5031/2021	PRAVAT KUMAR DAS-MP	RABI NARAYAN BEHERA
136	2427/2021 WP(C)/5046/2021	GOURI RANI UPADHYAYA-MP	PITAMBAR PANDA
137	2428/2021 WP(C)/5046/2021	GOURI RANI UPADHYAYA-MP	PITAMBAR PANDA
138	2429/2021 WP(C)/28344/2020	IFFCO TOKIO GENERAL INSURANCE CO,LTD-MP	GIRIJA PRASAD DUTTA
139	2430/2021 WP(C)/33223/2020	HAZARU SARANGI-MP	SAROJ KUMAR PADHY
140	2431/2021 WP(C)/19280/2019	RAMESH CHANDRA BHANJA-MP	M/S.DILLIP RAY
141	2432/2021 WP(C)/29569/2020	NARESH PRASAD SINGH-MP	L.K.MOHANTY
142	2433/2021 WP(C)/4115/2021	RANJIT LIMA-MP	BIDYALOK MOHAPATRA
143	2434/2021 WP(C)/36986/2020	DIPTIMAYEE PRADHAN-MP	BIDYALOK MOHAPATRA
144	2435/2021 WP(C)/5060/2021	SANATAN JENA-MP	SHUBHENDU KAMAR PARIDA
145	2436/2021 WP(C)/5061/2021	PARSURAM BHOI-MP	HIMANSHU SEKHAR MISHRA
146	2437/2021 WP(C)/2490/2021	GOPINATH SAHU-MP	BIDYALOK MOHAPATRA
147	2438/2021 WP(C)/36989/2020	SUMANTA KUMAR SAMANTARAY-MP	SIDHANT KUMAR JENA
148	2439/2021 WP(C)/2487/2021	PRAMOD KUMAR BALIARSINGH-MP	BIDYALOK MOHAPATRA
149	2440/2021 WP(C)/2493/2021	SANTANU KUMAR MANGARAJ-MP	BIDYALOK MOHAPATRA
150	2441/2021 WP(C)/1945/2021	GEETANJALI JENA-MP	BIDYALOK MOHAPATRA
151	2442/2021 WP(C)/5063/2021	JAGANNATH SINGH-MP	HIMANSHU SEKHAR MISHRA
152	2443/2021	G.RASMITA PRADHAN-MP	M/S.S.K.OJHA, AJAYA KUMAR JENA

153	WP(C)/6710/2019 2444/2021	PRASANNA KUMAR PRADHAN-MP	BIDYALOK MOHAPATRA
154	WP(C)/2496/2021 2447/2021	SUBAL SENAPATI-MP	PARTHA MUKHERJI
155	WP(C)/5065/2021 2448/2021	KONCHADA MANJULA @ K. MANJULA-MP	DAYANANDA MOHAPATRA
156	WP(C)/5068/2021 2449/2021	MAA PHARMACEUTICALS,-MP	DEEPALI MAHAPATRA
157	WP(C)/5072/2021 2450/2021	PRAMOD KUMAR ROUT-MP	ASHOK KUMAR MOHANTY
158	WP(C)/5073/2021 28/2021	SATYABHAMA DAS and ORS-MP	
159	RFA/209/2006 39/2021	KISHORE KU.BEHERA-MP	
160	RVWPET/258/2018 47/2021	D.M.,U.I.INS.CO.LTD-MP	
161	FAO/28/2002 106/2021	REGIONAL MANAGER,M/S .CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD.-MP	
162	MACA/616/2019 108/2021	D.M.,M/S.ORIENTAL INSURANCE CO.LTD.-MP	
163	MACA/1308/2018 175/2021	DEEPAK RANJAN PATTANAYAK-MP	SURYANARAYAN BISWAL
164	ABLAPL/17798/2016 176/2021	G.MUNA REDDY-MP	
165	ABLAPL/9134/2018 178/2021	KAMAL AGRAWAL-MP	BIBHU PRASAD DAS
166	ABLAPL/8377/2020 179/2021	MAHENDRA NAIK-MP	
167	ABLAPL/14953/2020 180/2021	PRAVANJAN SUBUDHI MOHAPATRA-MP	
168	ABLAPL/6106/2018 194/2021	NIRU @ NIRUPAMA SETH-MP	
169	CRLMC/1446/2020 2350/2021	JITENDRA KUMAR GARNAYAK-MP	
170	WP(C)/21950/2019 2351/2021	ANUPAMA MOHAPATRA-MP	
171	WP(C)/3723/2021 2366/2021	ARNAPURNA NAIK-MP	
172	WP(C)/21821/2018 2368/2021	GOVIND CHANDRA SAHOO-MP	
173	WP(C)/21587/2020 2405/2021	PRAFULLA KUMAR BEHERA-MP	
174	WP(C)/21586/2020 2445/2021	MAYADHAR JENA-MP	
175	WP(C)/38895/2020 2446/2021	KAMAL KUMAR AGRAWAL-MP	
	WP(C)/9826/2015		